

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE, MINISTER OF PLANNING AND MINISTER OF SCIENCE AND TECHNOLOGY (SHRIMATI INDIRA GANDHI): But all the money does come from the national kitty; Each state is not after all separate but part of the whole country,

MR. SPEAKER: He knows about it, but in spite of that he is asking this question. His office in the Ministry is very fresh in his memory; he cannot help it.

Exploitation of Natural Resources in Karnataka

*919. SHRI K. LAKKAPPA: Will the Minister of PLANNING be pleased to state:

(a) whether Karnataka's natural resources have remained unexploited due to lack of infrastructure for industrial development, resulting in its having lagged behind in development; if so, the steps being taken in the matter;

(b) the amount of financial assistance given to Karnataka during the last two years and proposed to be given during 1975-76; and

(c) the criteria laid down for fixing the amount of financial assistance to the State?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING SHRI VIDYA CHARAN SHUKLA): (a) to (c). A statement is laid on the Table of the House.

Statement

(a) It would not be correct to assume that Karnataka's natural resources have remained unexploited due to lack of infrastructure for

industrial development. Karnataka is in fact ahead of many other States in industrial development. The economic development of Karnataka has taken place in a planned manner over the Fifth Plan periods, along with the rest of the country. Its five-year plans encompass all sectors of development within the relative priorities of the Fifth Five Year Plans commensurate with the overall resource availability.

(b) In the following table is set out the Central assistance given to Karnataka during 1973-74 and 1974-75 and that proposed to be given in 1975-76:—

	Rs. crores
I. Central assistance under the plan	
(i) For the Annual Plan 1973-74	35.46
(ii) For the Annual Plan 1974-75	35.46
(iii) For the Annual Plan 1975-76	35.46
II. Central assistance outside the Plan	
(i) Special Plan accommodation in 1973-74	9.46
(ii) Non-Plan loans for the Kalnadi hydro electric project.	14.89

(c) The Central assistance for the Annual Plan 1973-74, the last year of the Fourth Five Year Plan, of all the States was allocated on the basis of Gadgil Formula approved by the National Development Council. Pending the determination of the allocation of Central assistance to States in the Fifth Five Year Plan on the basis of the principles and criteria to be evolved and approved by the National Development Council, the allocation of Central assistance to all States including Karnataka for the Annual Plan 1974-75 and 1975-76 has been kept at the same level as in 1973-74.

Special Plan Accommodation in 1973-74 of Rs. 9.46 crores outside the State Plan was released to Karnataka as a special case in order to meet the non-Plan gap in resources.

Non-Plan assistance of Rs. 14.89 crores was released to Karnataka in 1973-74 as a special case to finance the expenditure on Kalinadi Hydel Project

SHRI K. LAKKAPPA: Mr. Speaker, Sir, the statement and the facts furnished here do not satisfy me. My question has not been answered fully. Karnataka is one State which has got many natural resources which have not been exploited fully for industrial growth. The statement given here does not give full details of the percentage of industrial growth as a consequence of the infrastructure that has been developed in order to exploit the natural resources available in Karnataka. Therefore, my question is whether all the natural resources available have been exploited fully in order to develop industrial growth in Karnataka. I would also like to know what are the important items of natural resources available in Karnataka that have been exploited and the percentage of the industrial growth that has been brought about in Karnataka during the last three years.

SHRI VIDYA CHARAN SHUKLA: As stated in the statement, the industrial development of Karnataka is much more than in many other States of the Union, and that itself indicates that the natural resources of Karnataka are being utilised.

SHRI K. LAKKAPPA: I would like to know the percentage of development that has been done.

SHRI VIDYA CHARAN SHUKLA: If you will wait a minute, you will get that answer.

The natural resources are spread all over the country—in Madhya Pradesh, Bihar and many other States which have natural resources—but the very fact that the industrial development, which is based mostly on natural resources, is more in Karnataka shows that the natural resources of Karnataka are better utilised than in Madhya Pradesh or

Bihar or other States of that kind. As regards the percentage of development, I have given the information that the hon. Member asked for in his question. If he wants any particular percentage on any specific head of items, I can give that also, like irrigation potential and development, like installed capacity under power, roads, mineral exploitation, and so on and so forth. If these figures are wanted, I shall give them.

SHRI K. LAKKAPPA: My question was specific. What I asked for was this. I wanted to know about the gross industrial growth of our State, how it compares with the other States. I asked how far have you utilised the infrastructure to exploit the natural resources. We have got a long coastline. We have got lot of mineral deposits. We have got long rivers. And all these have not been fully exploited. How can they exploit the natural resources when sufficient funds are not provided? What are the economic activities which have been undertaken to exploit our natural resources?

SHRI VIDYA CHARAN SHUKLA: The industrial growth in Karnataka is higher than some other States. And so far as the exact figure of industrial growth is concerned, I shall try to find out and let the hon. Member know about it.

SHRI K. LAKKAPPA: Sir, my second question is this. The hon. Member has stated that much more developmental activities could have taken place if all the natural resources had been fully exploited and the necessary assistance had been provided for. He has stated about the meagre sum that is provided for, that is, non-plan assistance of Rs. 14.89 crores in 1973-74. I am asking about the Kalinadi Hydro Electric Project in my State. This is a national project. The meagre amount which has been sanctioned will not even be sufficient enough to meet all the preliminary expenses.

And, in order to fully exploit the natural resources of the State of Karnataka, this Kalinidi project has to be fully undertaken by the Government of India. Will the hon. Minister take steps in this regard, to meet all the expenditure involved in the implementation of the Kalinidi Hydro Electric project? Will you kindly give the necessary financial assistance in this behalf?

SHRI VIDYA CHARAN SHUKLA: This assistance of Rs 14.89 crores for 1973-75 for Kalinidi project, which is a non-plan assistance, has been given, after having full discussion with the Government of Karnataka. The team led by the Chief Minister also came here for discussion. After the matter was considered fully and discussed, this assistance was given and this was accepted by the Government of Karnataka. And, as the hon. Member is aware, within the constraints of our resources, this is the best that we could do in the circumstances.

SHRI KRISHNARAO PATIL: Sir, my question is this I want to know whether the Government are thinking of revising the present criteria and whether they are prepared to accept the irrigation potential as the basic aspect in this regard in the matter of revising the criteria just to remove the imbalances?

SHRI VIDYA CHARAN SHUKLA: I am afraid, this is a much larger question and this matter is under consideration. I am sorry I cannot give any specific information about this.

SHRI K. MALLANNA: May I know this from the hon. Minister? In Karnataka, our natural resources are in abundance, for the development of industries. They are not fully exploited. They are not properly utilised for want of funds. This is the present position. If you take all these years, 1973-74, 1974-75 and 1975-76 also, you will find that only Rs. 38.66 crores have been allotted which is a meagre and insuffi-

cient amount for this purpose. So, in the light of this, may I know from the hon. Minister, whether the State Government of Karnataka had asked for more funds for special projects regarding irrigation and water and what is the action which has been taken by the Central Government in this behalf?

SHRI VIDYA CHARAN SHUKLA: Sir, about the resources, I have already stated that many States (including Karnataka) have got a large number of natural resources which are lying unutilised and unexploited, because of lack of funds. As far as the State Government of Karnataka is concerned, it did ask for various amounts for various development projects and when these plan projects were discussed with them in the month of February, we decided on certain sums for the current plan period, that is, 1975-76, and that has been fully met with by us. This is the position.

Delay in completion of Fast Breeder Test Reactor

*920. **SHRI SAT PAL KAPUR:** Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether the completion of the fast breeder test reactor (FBTR) is likely to be delayed by about two years;

(b) the original scheduled date of its completion and the revised schedule thereof;

(c) the reasons for delay in completion of the reactor; and

(d) the steps taken to ensure its early completion as the reactor, when completed, will be the country's first major step towards utilisation of its vast thorium resources?

THE MINISTER OF ENERGY (SHRI K. C. PANT): (a) and (b). As per the original schedule, which was drawn up during the early stages of the project, the Fast Breeder